

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

Appl. 603 & 16 Ors.(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES:

Bilcare Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of Companies Act, 2013.

ORDER

On the application moved by the Depositors/Applicants, this being the first hearing, the Registry is hereby directed to notify the next date of hearing to the company.

List this matter for hearing on **19.03.2018**.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)